

Sixteenth Loksabha

an&gt;

Title: Regarding alleged irregularities committed by a private company

DR. KIRIT SOMAIYA (MUMBAI NORTH EAST): DSK Group — D.S. Kulkarni a real estate developer company has failed. They had defaulted in payment to various deposit holders, employees etc. They have allegedly made/siphoned off huge amount by non-payment to small deposit holders and also involved in money laundering. Further, they have defaulted on debenture. It is understood that ROC Pune has submitted its reports on DSK Group Companies' fraud, siphoning off money in 2nd week of September 2017 to RD Western Region and the Ministry. It is known that EOW Police Pune & Mumbai, Maharashtra, have registered FIR and initiated action against DSK. Hon'ble Court has also taken serious note of DSK scam. Against this background, I request the Hon'ble Minister of Corporate Affairs to investigate the matter and take action.